

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 113

CP No. 93/Chd/Hry/2023

IN THE MATTER OF:

Medivantis Pharma Pvt Ltd

...Petitioner

Vs.

Registrar Of Companies New Delhi

...Respondent

Under Section: 252(3), CA 2013

Due to paucity of time, the matter could not be taken up today,
hence the matter is adjourned to 31.05.2024.

Sd/-

Court Officer

Preeti
10.04.2024